

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE AND  
SUPPLY (SHRI CHOWDHARY RAM  
SEWAK) : Sir, I beg to lay on the Table :—

(1) A copy each of the following papers  
under sub-section (1) of section 619 A of  
the Companies Act, 1956 :—

(i) (a) Review by the Government on  
the working of the Minerals and  
Metals Trading Corporation of  
India Limited, New Delhi, for  
the year 1967-68.

(b) Annual Report of the Minerals  
and Metals Trading Corpora-  
tion of India Limited, New Delhi  
for the year 1967-68 along with  
the Audited Accounts and the  
comments of the Comptroller and  
Auditor General thereon.

(ii) (a) Review by the Government on  
the working of the State Trading  
Corporation of India Limited,  
New Delhi, for the year 1967-68.

(b) Annual Report of the State  
Trading Corporation of India  
Limited, New Delhi for the year  
1967-68 along with the Audited  
Accounts and the comments of the  
Comptroller and Auditor General  
thereon.

[Placed in Library. See No. L.T.-652/  
69].

(2) (i) A copy of the Central Silk  
Board (Amendment) Rules, 1968,  
published in Notification No.  
G. S. R. 2038 in Gazette of  
India dated the 23rd November,  
1968, under sub-section (3) of  
section 13 of the Central Silk  
Board Act, 1948.

(ii) A statement showing reasons for  
delay in laying the above Notifi-  
cation.

[Placed in Library. See No. L.T.—  
653/69.]

## COMMITTEE ON PRIVATE MEM- BERS BILLS AND RESOLUTIONS

### FORTY-SEVENTH REPORT

SHRI KHADILKAR (Khed) : Sir, I  
beg to present the Forty-seventh Report of  
the Committee on Private Members' Bills  
and Resolutions.

## COMMITTEE ON PUBLIC UNDERTAK- INGS

### THIRTIETH REPORT

SHRI G. S. DHILLON (Taran Taran) :  
Sir, I beg to present the Thirtieth Report  
of the Committee on Public Undertakings on  
action taken by Government on the recom-  
mendations contained in the Twenty-second  
Report of the Committee on Public Und-  
ertakings (Third Lok Sabha) on Indian Drugs  
and Pharmaceuticals Limited, New Delhi.

12.57 hrs.

## \*DEMANDS FOR GRANTS—Contd.

### MINISTRY OF FOOD, AGRICULTURE

#### COMMUNITY DEVELOPMENT AND CO- OPERATION.

MR. SPEAKER ; The House will now  
take up discussion and voting on Demand  
Nos. 29 to 33, 113 and 114 relating to the  
Ministry of Food, Agriculture, Community  
Development and Cooperation for which  
10 hours have been allotted.

Hon. Members present in the House who  
are desirous of moving their cut motions  
may send slips to the Table by 14.15 hours  
indicating the serial numbers of the cut  
motions they would like to move. They will  
be treated as moved if they are otherwise  
admissible.

DEMAND NO. 29—MINISTRY OF FOOD  
AGRICULTURE, COMMUNITY DEVELOP-  
MENT AND COOPERATION.

MR. SPEAKER : Motion moved :